

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 10.06.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:20 AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra,
Member (Technical)**

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 276 of 2021 & IA No. 596 of 2021	CH Ravindra Babu Vs. State Bank of India & Anr.	Jayanth Viswanathan K. Ravindranath	Vidyalakshmi Vipin R1 Mummaneni Vazra Laxmi R2 (Vakalat not filed)

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**By order of Hon'ble Member (J)
Chennai Bench**